

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 21st October, 2011

NO. HC.VII-39/2011/ **8297** /A. Smti Rumi Kumari Phukan, Principal Judge, Family Court, Kamrup, Guwahati is posted as District and Sessions Judge, Kamrup, Guwahati vice Dr. (Mrs.) Indira Shah transferred as Registrar General, Gauhati High Court, Guwahati.

Smti Phukan will hand over charge of her Court and Office to the Counsellor, Family Court, Kamrup, Guwahati and join her new assignment immediately.

NO. HC.VII-39/2011/ **8298** /A. Shri Kamalendu Choudhury, District and Sessions Judge, Barpeta is transferred and posted as District and Sessions Judge, Karimganj, vice Shri Prasanta Kumar Choudhury to be retired on 31.10.2011 on superannuation.

Shri Choudhury will hand over charge of his Court and Office to the Additional District and Sessions Judge, Fast Track Court, Barpeta and proceed to join at his new place of posting on 01.11.2011 positively.

NO. HC.VII-39/2011/ **8299** /A. Shri Prasanta Saikia, Additional District and Sessions Judge, Jorhat is transferred and posted as District and Sessions Judge, Barpeta vice Shri Kamalendu Choudhury transferred.

Shri Saikia will hand over charge of his Court and Office to the District and Sessions Judge, Jorhat and proceed to join his new assignment on 01.11.2011 positively.

NO. HC.VII-39/2011/ **8300** /A. Shri Ikramul Hussain, Additional District and Sessions Judge, Kamrup, Guwahati is posted as Principal Judge, Family Court, Kamrup, Guwahati vice Smti Rumi Kumari Phukan transferred as District and Sessions Judge, Karmup, Guwahati.

Shri Hussain will hand over charge of his Court and Office to the seniormost Additional District and Sessions Judge, Fast Track Court, Kamrup, Guwahati and join his new assignment immediately.

NO.HC.VII-39/2011/ **8301** /A. In exercise of the powers conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer of the Assam Judicial Service, as the Sessions Judge of the Sessions Divisions with Head-quarters as shown against his name to exercise such powers within the local limits of his jurisdiction with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officer	Sessions Division	Head-quarters
1.	Shri Prasanta Saikia	Barpeta	Barpeta

(The Officers under order of transfer are requested to deliver all judgments and conclude/release all part heard matters before their transfer takes effect.)

By Order,
Sd/- A. Barthakur,
REGISTRAR (VIGILANCE)

Contd.....

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to invest Shri Prasanta Saikia with the powers of District Judge
2. The Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge,.....
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, Kamrup, Guwahati/ Kamrup, Guwahati (newly created)/Cachar, Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT,.....
13. Smti Rumi Kumari Phukan, Principal Judge, Family Court, Kamrup, Guwahati
14. Shri Kamalendu Choudhury, District and Sessions Judge, Barpeta
15. Shri Prasanta Saikia, Additional District and Sessions Judge, Jorhat
16. Shri Ikramul Hussain, Additional District and Sessions Judge, Kamrup, Guwahati
17. The Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
18. The Joint Registrar (_____), Gauhati High Court, Guwahati
19. The Deputy Registrar (_____), Gauhati High Court, Guwahati
20. The Sub-Divisional Judicial Magistrate (M)/ (S)
21. The Asstt. Registrar (_____), Gauhati High Court, Guwahati
22. The Private Secretary to Hon'ble Mr. Justice, Gauhati High Court, Guwahati
23. The Superintendent (_____), Gauhati High Court, Guwahati
24. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
25. The Secretary, NEJOTI, Guwahati
26. The C.A. to Registrar General/ Registrar (Admn.)/Registrar (Judicial)/(PM&P), Gauhati High Court, Guwahati
27. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


 31.10.2011
REGISTRAR (VIGILANCE)


 21/10/2011